THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD.

O.A.NO. 935 of 1991.

Between

Dated: 19.12.1991.

1. M.A.Majeed T

2. Md. Ankdos.

. Applicants

And

1. The Chief General Manager, Telecom, A.P.Circle, Dept. of Telecommunications, Govt. of India, Triveni Complex, Hyd-bad.

2. The Director, Telecom, Dept. of Telecommunications, Govt. of India, Warangal.

3. The Superitendent, Telegraph Traffic, Warangal Division, Dept., of Telecommunications, Govt. of India, Warangal.

4. Sri G. Venkataiah, Head Telegraph Man, District Telegraph office, Warangal.

Counsel for the Applicants Counsel for the Respondents & Shri. P. Naveen Rao.

: Shri. N.V.Ramana, Addl.CGSC.Y

CORAM:

Hon'ble Mr. R.Balasubramanian, Administrative Member. Hon'ble Mr. C.J.Roy, Judicial Member.

The Tribunal made the following order:-

In this application the prayer is to direct the respondents to restore the seniority of the two applicants as shown in the gradation list published in 1988. The impugned gradation list is the one circular, issued by the 3rd respondent in his proceedings dated 5.7.89. In this impugned seniority list the 4th respondent shown at S1 No.1 and the applicants are shown at S1. No. 24 and 25, whereas in the earlier seniority list the applicants were at S1. No.3 and 4 whereas the 4th respondent# was shown at s1.No.25. Shri Naveen Rao, counsel for the ... applicant drew our attention to the counter filed by the Respondents. It has been admitted by the Respondents that thelist circulated by the 3rd Respondent was a mistake and that the 3rd respondent was instructed to rectify the mistake and restore the original seniority to the applicants. Shri. N.V.Ramana, learned counsel for the respondents did not oppose this and inview of this position we direct the respondents to revise the seniority list inaccordance with their statement at para-4 of their counter within a period of three months from the date of receipt of this order.

2. Application is accordingly disposed-of with the above direction. No order as to costs.

Deputy Registrar (Jud



Copy to:-

- 1. The Chief General Manager, Telecom., A.P.Circle, Department of Telecommunications, Govt. of India, Triveni Complex, Hyderabad-500 001.
- 2. The Director, Telecom, Department of Telecommunications, Govt. of India, Warangal-506012.
- 3. The spperitendent, Telegraph Traffic Warangal Division, Department of Telecommunications, Govt. of India, Warangal.
- 4. Sri. G. Venkataiah, Head Telegraph Man, District Telegraph Office, Warangal, A.P.
- 5. One copy to Shri. P. Naveen, 55/4RT, Barkatpura, Hydbad.
- 6. One copy to Shri. N. V. Ramana, Addl. CGSC. CAT, Hyd.
- 7. One spare copy./

Rsm/-

TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

THE HON' BLE MR. AND THE HON BLE MR.

THE HON BLE ME R. RALASHRRAMANTAN M (A)

THE HON'BLE MR. C.J. Roy.

DATED: 19/12/1991

ORDER/ JUDGMENT:

Gentral Administrative Tribensi DESPATCH

M.A./R.A./C.A. No.

in 9357 91.

O.A.No.

T.A.No.

(W.P.No.

Admitted and Interim directions Issued.

Allowd.

Disposed of with directions

Dismissed.

Dismissed as withdrawn. Dismissed for Default. M.A.Ordered/Rejected

order as to costs.

pvm